

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-25/2003/1295/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District and Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the th 24 February, 2021.

Sub: **Vehicle permission.**

Ref:- Your letter No.DJ/DH/I-1/2021/573 dtd 22.02.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to take your official vehicle, at your own cost, along with Driver, to Guwahati on 26.02.2021.

Yours faithfully,

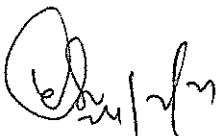
sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/1296/A, dated 24.2.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
sd/-